

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 723/2017 in
O.A. No. 3165/2017

New Delhi, this the 1st day of November, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Sushama Rani,
D/o Shri Jagdish Chander,
R/o H.No.393, VPO-Mitrao,
New Delhi-110043.

.. Petitioner

(By Advocate : Shri Yashpal Rangi)

Versus

Govt. of NCT of Delhi & Ors., through :

1. Smt. Renu Sharma, Secretary,
Urban Development & Director of Local Bodies,
Govt. of NCT of Delhi,
9th Level, 'C' Wing,
Delhi Secretariat, New Delhi-110002.

2. Shri Amish Kumar Verma, Secretary,
Delhi Subordinate Services Selection Board,
FC-18, Institutional Area,
Karkardooma, Delhi-110092.

3. Shri P.K. Gupta, Commissioner,
North Delhi Municipal Corporation,
Head Quarter, Dr. S.P.M. Civic Centre,
Minto Road, New Delhi-110002.

4. Dr. Puneet Kumar Goel, Commissioner,
South Delhi Municipal Corporation,
Head Quarter, Dr. S.P.M. Civic Centre,
Minto Road, New Delhi-110002.

5. Shri Ranbir Singh, Commissioner,
East Delhi Municipal Corporation,
419, Udyog Sadan,
Patparganj Industrial Area,
New Delhi-110092. .. Respondents

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the petitioner, while submitting that the respondents have complied with the orders of this Tribunal, seeks to withdraw the CP.

2. Accordingly, the CP is dismissed as withdrawn. No order as to costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /